

(L)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.No. 1431/94.

00XXN0XX186X98.

Date of Order: 6-2-95

Between:

E.Srinivasa Rao.

..

Applicant.

and

The Union Public Service Commission
rep. by its Secretary, Dholpur House,
Shahjahan Road, New Delhi-11.

..

Respondent.

For the Applicant: Mr.P.Naveen Rao, Advocate

For the Respondent: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

This Bench ordered on 12-12-1994 that in view of the allegations in the OA it is necessary for this Tribunal to peruse the answer scripts of the applicant in regard to the subject, Telugu Literature for Civil Service(Main) Examination, 1993.

On receipt of the said order the affidavit of Sri R.M.Bathew, Chairman, UPSC, is filed. It is alleged therein that he had carefully ~~considered the relevant records and had come to the conclusion~~ Section 123 of Indian Evidence Act, to produce the documents referred to in our order dt. 12-12-94. But in para-5 of the said affidavit dt.9-1-95, it is stated that he has no objection whatsoever to the documents in regard to which privilege has been claimed, bring produced for perusal by this Bench for satisfying about the bonafides and

Even in the order dt. 12-12-94 we made it clear that the production of documents referred to is for the perusal by this Bench only, and not for the purpose of showing them to anyone else. Hence, UPSC, the respondent is directed to get the documents referred in our letter dt.12-12-94, produced in a sealed cover for our perusal by 6-3-95. List the OA on 6-3-95.

Amr 8-2-95
Deputy Registrar(J)CC

To

1. The Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi.
2. One copy to Mr.P.Naveen Rao, Advocate, CAT.Hyd.
3. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
4. One spare copy.

pvm

J.P. Sivas

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

DATED: 6-2-1994

ORDER/JUDGEMENT:

M.A./R.A/C.A.No.

in

O.A.No.

1431/94

T.A.No.

(w.p.)

Admitted and Interim directions
issued.

Allowed.

list the CA on 6/3/95

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected

No order as to costs.

